

despatches and liquidate these stocks, coal companies are improving their coordination efforts with railways. To improve the off-take by road, two schemes have been formulated for selling coal under the Liberalised Sale Scheme (LSS). LSS-I is for small buyers requiring coal from one truck to 1000 tonnes while LSS-II is for major consumers requiring 10,000 tonnes and above. Coal India Limited have also recently launched a scheme for developing whole sale trade in coal. Under this scheme, the subsidiary companies of Coal India Ltd. will appoint wholesale traders on the basis of applications invited through open advertisements. It is stipulated that each dealer shall lift atleast 3000 tones of coal per month by road.

Commission to Petrol and Diesel Dealers

*332. SHRI SOBHANADREE SWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the petrol and diesel dealers have been representing to the Government to enhance the commission payable to them;

(b) whether the Government had assured to take a decision soon in this regard;

(c) whether a decision has since been taken;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) and (b). Yes, Sir.

(c) to (e). The matter is under the consideration of the Government.

[Translation]

Life Line Hospital Scheme

*333. SHRI RAMESHWAR PATIDAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to launch a new scheme on the lines of 'Life Line Hospital Scheme.

(b) if so, the details thereof; and

(c) the States likely to be covered under this scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Do not arise.

Research in Family Planning

*334. SHRI PHOOL CHAND VERMA:
SHRI B.L. SHARMA PREM:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the funds allocated for the research component under the Family Planning Programme during the year 1992-93;

(b) the details of the achievements made as a result thereof; and

(c) the amount proposed to be allocated for this programme during the year 1993-94?